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NOTIFICATION
(INCOME-TAX)

No. 6276 (F.No.197-A/63/82-IT(AI)): In exercise of the powers conferred by sub-clause (v) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Sri Kalahasteeswaraswami Devasthanam" for the purpose of the said section for the period covered by the assessment years 1985-86 to 1987-88.



(R. K. TEWARI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To
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(R. K. TEWARI)

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